

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4988
ANSWERED ON:07.05.2012
ISSUES RELATED TO EXPORTERS ACCOUNTS
Anandan Shri K.Murugeshan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has decided to operationalise a system through which banks will directly post data on payment received in exporters accounts for their shipments on the server of the Directorate General Foreign Trade (DGFT);
- (b) if so, the details thereof;
- (c) whether the proposed new system would reduce the transaction-related cost and time of the exporter/importer enabling them to access Bank Realisation Certificate (BRC) on line and file their claim; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) The Directorate General of Foreign Trade (DGFT) has been in consultation with all banks so that the Bank Realisation Certificate (BRC) can be transmitted on-line from the banks to DGFT eliminating the need for the exporters to approach the respective banks for hard copy of BRC. The proposed system will reduce the transaction cost and time related to both issuance and submission of Realization Certificate and facilitate filing of claims by the exporters.